
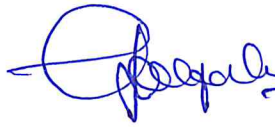


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.6/BB/17	-	For Acceptance of IRP Report	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	K. DUSHYANTHA KUMAR	COUNSEL FOR PETITIONER	
02.	THIRUVAL COCHIL 9448384064	IRP Respondant	

PCS for petitioner is present. IRP is also present. He requested time to submit report.
List it on 30.08.2017.


MEMBER (J)


MEMBER (T)